

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

ITMC DEVELOPERS PRIVATE LIMITED, OPERATING IN REAL ESTATE ACTIVITIES-DEVELOPING RESIDENTIAL AND COMMERCIAL PROJECTS AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ITMC Developers Private Limited CIN: U70109MH2017PTC290015
2.	Address of the registered office	1,Ramkrupa Building,Devji Bhimji Lane, Mathuradas Road, Kandiwali(w), Mumbai - 400067
3.	URL of website	https://stresscredit.com/
4.	Details of place where majority of fixed assets are located	No Tangible fixed assets
5.	Installed capacity of main products/ services	Non-Operating
6.	Quantity and value of main products/ services sold in last financial year	Non-Operating
7.	Number of employees/ workmen	Not available/Zero
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available audited financial statements are for FY 2020-21. Further details are available at: https://stresscredit.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria for resolution applicants is available at URL: https://stresscredit.com/ Eligibility Criteria is also mentioned in the detailed 'Invitation for Expression of Interest' and the same can be obtained from Resolution Professional by sending an email at: itmc.cirp@gmail.com
10.	Last date for receipt of expression of interest	25-05-2026 (Monday)
11.	Date of issue of provisional list of prospective resolution applicants	04-06-2026 (Thursday)
12.	Last date for submission of objections to provisional list	09-06-2026 (Tuesday)
13.	Date of issue of final list of prospective resolution applicants	19-06-2026 (Friday)

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-06-2026 (Wednesday)
15.	Last date for submission of resolution plans	24-07-2026 (Friday)
16.	Process email ID to submit Expression of Interest	itmc.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Registered

Sd/

CA IP Sachin Shrinivas Bhattad
Authorised Director
Stress Credit Resolution Private Limited
Resolution Professional
ITMC Developers Private Limited
Reg No: IBBI/IPE-0094/IPA-3/2023-24/50059
Regd. Add. with IBBI: 807, B wing, East
Point, Ghatkopar (East), Mumbai - 75
AFA valid up to 31.12.2026

Date: 10.05.2026

Place: Mumbai

DISCLAIMER
The Free Press Journal does not vouch for the authenticity or veracity of the claims made in any advertisement published in this newspaper.

E-TENDER NOTICE
E-Tender Notice for supply of materials "Participation in through" web portal of IREPS-www.ireps.gov.in offers are invited for supply of following materials: (1) Tender No.:36256147 Brief Description: Bombardier make Traction Motor with pinion for MRVC phase-2 Bombardier tracks Type-MIT, RAC TM 1800 S (MUC280-1).

CENTRAL RAILWAY SOLAPUR DIVISION LOOP LINE WORKS
The Senior Divisional Electrical Engineer (TRD), Central Railway, Solapur, for and on behalf of the President of India invites online e-tenders on Railways e-procurement website www.ireps.gov.in from reputed, experienced & licensed Electrical Contractors for the following works: Tender No. SUR/TD/12026/13

PUBLIC NOTICE
M/s. MATOSHREE PRIVATE LIMITED, having their office at Plot No. 16/27, Udayam, Ground Floor, Dadar (West), Mumbai-400028, hereby notify to the public that the documents mentioned in the First Schedule hereto pertaining to the property mentioned in the Second Schedule hereto always in their rightful possession have been lost and/or misplaced.

कार्यालयक अभियंता का कार्यालय, पथ निर्माण विभाग, पथ प्रमण्डल, जमशेदपुर
निविदा रद्द हेतु सूचना (CORRIGENDUM)
सर्वसाधारण को सूचित किया जाता है कि E-Tender Reference No. RCD/JAMSHEDPUR/752-Date-20.04.2026 (2nd Call) जो पथ प्रमण्डल, जमशेदपुर अंतर्गत योजना मं. र. दे. स्वीकृत है, अपरिहार्य कारणवश रद्द किया जाता है। जो निम्नवत् है:-

PUBLIC NOTICE
Notice is hereby given that M/s. Galaxy Homes, having partners viz. Shri Dilip Nanikram Hassani and Smt. Diya Ishwar Panchani, having office address at Opp. Block No. A-831, F.No. 355, Ward No. 55, Udhnasagar-421005 are owners property more particularly described in the Schedule hereunder written (hereinafter referred to as the said property).

PUBLIC NOTICE
Notice is hereby given to the public at large that the undersigned M. Pr. Rajeshree A. Pr. and Mr. Avadhani M. Pr. Rajeshree A. Pr. Goregaon West, Mumbai 400104, intends to purchase the immovable property more fully described in the Schedule hereunder from Mrs. Ranu Bhattar and Mr. Mahesh Bhattar.

WESTERN RAILWAY Supply, installation, testing and commissioning
Sr. DSTE/SMMCT Signal & Telecom Department, Western Railway, Mumbai Central invites TENDER No. SG/623/1826/WA. Name of work: Supply, installation, testing and commissioning of Class A Surge protection in CCG-VR Section Mumbai Division VR. Approx Cost of the work: ₹. 30.89,750,922/- EMD: ₹. 61,80,000/- Submission of Tender on or before: 29/05/2026 up to 15:00 Hrs. Opening of Tender: 29/05/2026 at 15:30 hours.

WESTERN RAILWAY BHAVNAGAR DIVISION SUPPLY, INSTALLATION, TESTING AND COMMISSIONING OF SIGNALLING GEARS/MATERIALS
Tender No. DRMSnT-BVP-Sig-08Rf26-27
The Divisional Railway Manager (S&T) Western Railway, Bhavnagar invite e-tenders on behalf of President of India for the following works: Name of Work: Bhavnagar Division: Supply, installation, testing & commissioning of Signalling Gears/materials in connection of Interlocking of 21 Nos LC gates against sanctioned work of Interlocking of LC gates having ATUV more than 10000 (47 Nos). Estimated Cost: ₹. 9.44,69,541.42/- (Rs. Nine Crore Forty-Four Lakh Sixty-Nine Thousand Five Hundred and Forty-One Rupees and Forty-Two Paise Only)

South East Central Railway Tender Notice for Welding Works
Srl. No. (1) E-Tender No. DRM-ENGG-BSPT-51-26-27, Date: 06/05/2026. Work: Welding of rail joints with mobile flash but welding plant under the jurisdiction of Sr. DEN/Central, Bilaspur. Tender Value (In Rs.): ₹ 5,31,43,933.24/-, EMD (In Rs.): ₹ 10,62,900.00/-, Completion Period: 08 Months.

PUBLIC NOTICE
M/s. Ghanekar & Co. Advocates & Solicitors 203, 2nd Floor, Swami Krupa, Swami Krupa CHS Ltd., D. L. Vaidya Road, Dadar (W), Mumbai-400028

कार्यालयक अभियंता का कार्यालय, पथ निर्माण विभाग, पथ प्रमण्डल, जमशेदपुर
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Notice is hereby given to the public at large that the undersigned M. Pr. Rajeshree A. Pr. and Mr. Avadhani M. Pr. Rajeshree A. Pr. Goregaon West, Mumbai 400104, intends to purchase the immovable property more fully described in the Schedule hereunder from Mrs. Ranu Bhattar and Mr. Mahesh Bhattar.

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CENTRAL RAILWAY BHUSAWAL DIVISION E-TENDER NOTICE
E-TENDER NOTICE No.: BSL_ELECT_TRD_24_2026, Dated: 07/05/2026
Digitally Signed Online Open E-Tender are invited by Senior Divisional Electrical Engineer (TRD) Central Railway Bhusawal for and on behalf of the President of India for the following work: Name of Work: Implementation of Cyber Security & up gradation of SCADA System of Bhusawal Division of Central Railway. Approx. Cost of work: ₹. 18,42,57,199.30/- Earnest Money Deposit: ₹. 36,85,200.00/- Last Date & Time for Submission of tender: 02.06.2026 up to 15:00 Hrs.

WESTERN RAILWAY BHAVNAGAR DIVISION SUPPLY, INSTALLATION, TESTING AND COMMISSIONING OF SIGNALLING GEARS/MATERIALS
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CENTRAL RAILWAY SOLAPUR DIVISION GOODS SHED WORKS
DRM (W)'s, Central Railway, Solapur on behalf of the President of India invites E-tender from the reputed firms /Contractor for the following work: Tender Notice No.: 13-2026-SRDEN Co. Name of work: Development work at Osmanabad Goods shed. Approximate cost of work: ₹14,04,56,375.21/-, Earnest Money: ₹28,09,100/-, Completion period of the work: 12 (Twelve) Months.

WESTERN RAILWAY BHAVNAGAR DIVISION SUPPLY, INSTALLATION, TESTING AND COMMISSIONING OF SIGNALLING GEARS/MATERIALS
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Table with 5 columns: Sr. No., Tender No., Description, Tender Closing/Opening Date, Qty. Includes items like High Tensile Tight lock, Composite Grooved Rubber Sole Plate for Wider Base PSC Sleepers, etc.

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Table with 5 columns: Sr. No., Lot No., Location / Area, Days, Close Date & Time of E Auction. Includes items like PnU-BCT-VAPI-WRL, PnU-BCT-MMCT-WRL, etc.

Table with 5 columns: Category, Catalogue No., Lot No., Assets Details, Auction Start, Auction End. Includes items like PARCEL-AA/1, PARCEL-AA/2, etc.

कार्यालयक अभियंता का कार्यालय, पथ निर्माण विभाग, पथ प्रमण्डल, जमशेदपुर
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Like us on Facebook.com/WesternRly Follow us on Twitter.com/WesternRly

Follow us at EasternRailway Easternrailwayheadquarter

Contact Person: 1. Ms. Manisha - 9899600207 The property is under the physical possession of the bank. Interested parties may contact the bank for inspection of the property.

Date: - 10.05.2026 Place: Mumbai

Sd/- Authorised Officer For Tata Capital Housing Finance Limited

